

IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-CW-390-2020

Aegis Logistics Limited ... Petitioner

Versus

The Mormugao Port Trust & ors. ... Respondents

Mr. S. S. Kantak, Senior Advocate along with Mr. Abhijit Gosavi and Mr. Athnain Naik, Advocates for the petitioner.

Coram:- M.S. SONAK &
SMT. M. S. JAWALKAR, JJ.

Date:- 16th December, 2020

P.C.

Heard Mr. Kantak, learned Senior Advocate along with Mr. A Abhijit Gosavi and Mr. Athnain Naik for the petitioner.

2. Mr. Kantak, on instructions states that the petitioners, without prejudice to their rights and contentions and in order to show their bonafides will deposit in this Court an amount of ₹75 lakhs within one week from today. He makes this statement on the basis of instructions from the petitioners.

3. Mr. Kantak also points out that petition seeking similar reliefs was disposed of by this Court by order dated 07.12.2020 made in LD-VC-CW-264-2020.

4. Accordingly, we issue notice to the respondents returnable on 11.01.2021. In addition to the usual mode of service, private service is permitted.

5. The notice to indicate that subject to constraints of time an endeavor shall be made to dispose of this petition finally at the stage of admission, particularly in view of the above referred order.

6. Stand over to 11.01.2021.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

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